

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 649
TO BE ANSWERED ON 06.02.2025

FUNDS UNDER PVTG SCHEME

649. Smt. Mala Rajya Laxmi Shah:
Dr. Bhola Singh:
Dr. M P Abdussamad Samadani:
Shri Dineshbhai Makwana:
Smt. Smita Uday Wagh:
Dr. Rajesh Mishra:
Shri Bidyut Baran Mahato:
Shri Shivmangal Singh Tomar:
Shri Alok Sharma:

Will the Minister of *Tribal Affairs* be pleased to state:

(a) whether the Government is aware that no funds were disbursed to the States like Jharkhand, Madhya Pradesh, Maharashtra, Kerala, Uttar Pradesh and Uttarakhand under the Development of Particularly Vulnerable Tribal Groups (PVTGs) scheme during 2022-23;

(b) if so, the reasons therefor;

(c) the steps taken/being taken by the Government to address the lack of fund disbursement under the PVTG scheme, especially considering that the said States have significant tribal populations;

(d) the corrective measures being taken to expedite fund disbursement and ensure effective implementation of the scheme;

(e) the manner in which the Government proposes to ensure that Jalgaon, Maharashtra would receive adequate attention and resources under the PVTG scheme in the future;

(f) whether the Baiga project has not yet been formulated for the welfare of the Baiga tribal community, the largest number of which reside in Sidhi Parliamentary Constituency of Madhya Pradesh and if so, the details thereof; and

(g) whether there is any proposal to approve the Baiga project for the Baiga tribe and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (d) For socio-economic and holistic development of PVTGs, the Ministry of Tribal Affairs was implementing scheme of “Development of PVTGs” wherein funds are provided to the concerned State Government / UT on the basis of their proposals for Conservation cum Development (CCD) plans. The release of funds under the scheme is subject to submission of utilizations certificates, progress reports and SNA compliances. No funds were released to States like Jharkhand, Madhya Pradesh, Maharashtra, Kerala, Uttar Pradesh and Uttarakhand under the Development of Particularly Vulnerable Tribal Groups (PVTGs) scheme during 2022-23 due to non-fulfilment of said conditions. During 2023-24, for the socio-economic development of 75 PVTG communities residing in 18 States and one UT, Hon'ble Prime Minister launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) on 15th November 2023. The mission aims to provide basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are being met through 11 interventions implemented by 9-line Ministries. With the launch of PM JANMAN, no new activities / projects have been approved / sanctioned under the Development of PVTGs scheme except for committed liabilities. In so far as implementation of PM JANMAN is concerned, Ministry of Tribal Affairs has been regularly coordinating with States Governments / Ministries / Departments for expediting the implementation of projects / activities under PM JANMAN and thereby allowing smooth flow of funds under the relevant schemes under the mission.

(e) Government of Maharashtra has informed that no PVTGs reside in Jalgaon district. However, Hon'ble Prime Minister launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17 line Ministries and aims to saturate infrastructural gaps in 63,843

villages, improve access to health, education, Anganwadi facilities and providing livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs including 112 villages in Jalgaon district of Maharashtra in 5 years.

(f) & (g) Government of Madhya Pradesh has informed that Baiga community, residing in Sidhi Parliamentary Constituency, is being provided benefits under PM JANMAN. Further, as reported by State Government, Baiga Development Authority has been established in Madhya Pradesh for social, economic and cultural development of Baiga community.
